

ITEM NO.18

COURT NO.12

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (C) Nos. 7860-7861/2018

(Arising out of impugned final judgment and order dated 21-08-2017 in RP No. 598/2017 12-04-2017 in WP(C) No. 22644/2015 passed by the High Court Of Kerala At Ernakulam)

KERALA STATE ELECTRICITY BOARD & ORS.

Petitioner(s)

VERSUS

THOMAS JOSEPH ALIAS THOMAS M. J. & ORS.

Respondent(s)

([PART HEARD BY: HON. DINESH MAHESHWARI AND HON. J.B. PARDIWALA, JJ.]....[FOR FURTHER HEARING.])

WITH

SLP(C) No. 7886-7887/2018 (XI-A)SLP(C) No. 7882-7883/2018 (XI-A)SLP(C) No. 7880-7881/2018 (XI-A)SLP(C) No. 7875-7876/2018 (XI-A)SLP(C) No. 7873-7874/2018 (XI-A)SLP(C) No. 7878-7879/2018 (XI-A)SLP(C) No. 7863-7864/2018 (XI-A)SLP(C) No. 7884-7885/2018 (XI-A)SLP(C) No. 7870-7871/2018 (XI-A)

Date : 11-08-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s)

Mr. R. Basant, Sr. Adv.
Mr. P. V. Dinesh, AOR
Mr. Raghenth Basant, Adv.
Mr. Bineesh K., Adv.
Mr. Ashwini Kr. Singh, Adv.
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Ms. Roopali Lakhotia, Adv.
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For Respondent(s) Mr. Nishe Rajen Shonker, AOR
Mr. Sriram Parakkat, Adv.
Ms. Anu K. Joy, Adv.

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Mr. Shaji J. Kodan Kandath, Adv.

M/S. Kmnp Law Aor, AOR

Mr. C. K. Sasi, AOR
Mr. Abdulla Naseeh V.T., Adv.
Ms. Meena K. Poulose, Adv.

Mr. Dhananjaya Mishra, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Mr. R. Basant, learned senior counsel for the petitioners has concluded on his arguments.

Submissions of the learned counsel for the respondents remained in-conclusive.

Put up for further hearing on 17.08.2022.

**(SHRADDHA MISHRA)
SENIOR PERSONAL ASSISTANT**

**(RANJANA SHAILEY)
COURT MASTER (NSH)**